

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 370**  
TO BE ANSWERED ON THE 4<sup>TH</sup> FEBRUARY 2025

**MECHANISM TO IMPROVE THE ECONOMIC STATUS OF FARMERS**

370. DR. NISHIKANT DUBEY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that Government proposes to improve the economic status of farmers by facilitating access to agricultural machinery which plays a crucial role in modern agriculture, if so, the details thereof;
- (b) the details of the schemes initiated and designed to support farmers in acquiring agricultural machinery and the number of beneficiaries so far, State-wise;
- (c) whether the subsidies under the scheme will be directly transferred to the beneficiaries' bank account; and
- (d) if so, the details thereof ?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): The emphasis of the Government is to promote mechanization with the specific aim of increasing the reach of farm mechanization to small and marginal farmers and to the regions where availability of farm power is low and promoting 'Custom Hiring Centers' to offset the adverse economies of scale arising due to small land holding and high cost of individual ownership.

A Centrally Sponsored Scheme 'Sub-Mission on Agricultural Mechanization' (SMAM) is being implemented through the State Governments w.e.f. 2014-15 under which financial assistance is provided for purchase of agricultural machines and equipments including tractors to the farmers on individual ownership basis and for establishment of Custom Hiring Centre (CHC)/High Tech Hub/Farm Machinery Banks (FMBs). Since inception of the SMAM, funds amounting to Rs. 7856.28 Crores has been released to various states. The States have supplied more than 19.51 lakh machines and equipments to the farmers on individual ownership basis and more than 52,000 CHCs/Hi-tech Hubs/FMBs have been established in various States. The State-wise details since 2014-15 to 2024-25 (as on 30.01.2025) are at Annexure-I. The Department of Agriculture & Farmers Welfare is also implementing Crop Residue Management (CRM) Scheme from 2018-19 in order to support the efforts of the Governments of Punjab, Haryana, Uttar Pradesh and NCT of Delhi to address air pollution and to subsidize machinery required for management of crop residue. The scheme promotes the usage of machines for in-situ and ex-situ management of paddy straw. Under this scheme, during the period from 2018-19 to 2024-25 (as on 30.01.2025), an amount of Rs. 3607.88 Crore have been released to these States and ICAR. The States have established more than 41,900 Custom Hiring Centres (CHCs) of crop residue management machines and more than 3.23 lakh crop residue management machines have been supplied to these CHCs and individual farmers of these States. The State-wise details are at Annexure-II. The financial assistance under these schemes is released to the beneficiaries under Direct Benefit Transfer (DBT).

## Annexure-I

State-wise details of funds released, machines distributed and CHCs/Hi-Tech Hubs/FMBs established under SMAM since 2014-15 to 2024-25 (as on 30.01.2025)

| State            | FUNDS RELEASED (RS. IN CRORE) | NOS. OF AGRICULTURAL MACHINERY DISTRIBUTED | NOS. OF CUSTOM HIRING CENTRES/HI-TECH HUBS/FARM MACHINERY BANKS ESTABLISHED |
|------------------|-------------------------------|--|---|
| Andhra Pradesh   | 855.37                        | 251514                                     | 10598   |
| Arunachal        | 65.87                         | 40824                                      | 13  |
| Assam            | 123.71                        | 3163                                       | 787   |
| Bihar            | 157.23                        | 39535                                      | 2005  |
| Chhattisgarh     | 321.05                        | 102736                                     | 2978  |
| Gujarat          | 92.73                         | 29733                                      | 247   |
| Haryana          | 266.54                        | 24870                                      | 2313  |
| HP               | 173.81                        | 43637                                      | 53  |
| J&K              | 76.71                         | 19822                                      | 387   |
| Jharkhand        | 33.95                         | 0  | 527   |
| Karnataka        | 1036.38                       | 306785                                     | 790   |
| Kerala           | 298.1                         | 118105                                     | 1687  |
| MP               | 511.85                        | 279300                                     | 1778  |
| Maharashtra      | 602.93                        | 103525                                     | 1430  |
| Manipur          | 113.14                        | 20283                                      | 820   |
| Meghalaya        | 25.19                         | 2457                                       | 8   |
| Mizoram          | 43.7                          | 5730                                       | 339   |
| Nagaland         | 231.65                        | 21373                                      | 609   |
| Orissa           | 346.99                        | 81831                                      | 1778  |
| Punjab           | 109.18                        | 13648                                      | 1267  |
| Rajasthan        | 145.21                        | 32793                                      | 1854  |
| Sikkim           | 51.47                         | 7128                                       | 52  |
| Tamil Nadu       | 803.92                        | 80758                                      | 4153  |
| Telangana        | 55.67                         | 28954                                      | 195   |
| Tripura          | 185.7                         | 54915                                      | 727   |
| UP               | 671.56                        | 182346                                     | 11591   |
| Uttarakhand      | 342.75                        | 42294                                      | 2400  |
| West Bengal      | 101.79                        | 10997                                      | 774   |
| D&D Nagar Haveli | 1.10                          | 89   | 0   |
| Puducherry       | 10.00                         | 621  | 13  |
| Ladhakh          | 1.03                          | 1314                                       | 0   |
| <b>TOTAL</b>     | <b>7856.28</b>                | <b>19,51,080</b>                           | <b>52,173</b>   |

## Annexure-II

State-wise details of funds released, machines distributed and CHCs/FMBs established under CRM scheme since 2018-19 to 2024-25 (as on 30.01.2025)

| State         | FUNDS RELEASED (RS. IN CRORE) | NOS. OF CROP RESIDUE MACHINERY DISTRIBUTED | NOS. OF CUSTOM HIRING CENTRES ESTABLISHED/FARM MACHINERY BANKS ESTABLISHED |
|---------------|-------------------------------|--|--|
| Haryana       | 1081.71                       | 1,00,882                                   | 6775   |
| Punjab        | 1756.45                       | 1,47,668                                   | 25917  |
| Uttar Pradesh | 763.67                        | 74,548                                     | 9276   |
| NCT of Delhi  | 6.05                          | 247  | 0  |
| <b>TOTAL</b>  | <b>3607.88</b>                | <b>3,23,345</b>                            | <b>41,968</b>  |

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